

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 18 of 2017**

**IN THE MATTER OF:**

**Ujjawal Narain & Anr.**

**...Appellants**

**Versus**

**Goel Enclave & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondent: Mr. Abhishek Chaudhory Advocate for R-7**

**O R D E R**

**22.08.2019**      Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 25<sup>th</sup> September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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